



**BHAGATH SINGH
STUDY CIRCLE**
GOVT LAW COLLEGE ERNAKULAM



COLLEGE UNION 2023-24
**GOVERNMENT
LAW COLLEGE ERNAKULAM**



NATIONAL CONFERENCE

**ON
THE
CONSTITUTION
IN A
CHANGING
INDIA**

**MAY
29TH-31ST**



150
YEARS
Celebrations
Government Law College Ernakulam

GOVT .LAW COLLEGE ERNAKULAM

WELCOMES YOU

The Law Journal Club, Bhagat Singh Study Circle, and College Union 2023-24 cordially invite you to the National Conference 2024, a pioneering student-led initiative commemorating 150 years of our esteemed college's foundation. Scheduled from May 29th to May 31st, 2024, this conference provides a dynamic platform for students, legal scholars, practitioners, and enthusiasts to engage in thought-provoking discussions on the interpretation of the Constitution in India's evolving landscape amidst emerging challenges. The conference promises enriching sessions and discussions led by distinguished resource persons from the legal fraternity. We warmly invite you to join us and be a part of this significant event.

Day 1: May 29



10 AM to 12 PM

**COMMEMORATIVE LAW LECTURE
BY DISTINGUISHED JURIST**

**ADV. INDIRA
JAISING**



**(FIRST LADY
ADDITIONAL SOLICITOR GENERAL
OF INDIA, HUMAN RIGHTS ACTIVIST &
SENIOR ADVOCATE, SUPREME COURT OF INDIA)**

**TOPIC :CONSTITUTIONAL
IMPERATIVES
OF AN INDEPENDENT JUDICIARY**



2 PM to 3 PM

PLENARY SESSION 1



**ADV. NAGARAJ
NARAYANAN**

**(DIRECTOR KLA, SPECIAL
GOVERNMENT PLEADER,
GOVERNMENT OF KERALA)**

**TOPIC :CLIMATE CHANGE AND
ENVIRONMENTAL JUSTICE -
INTEGRATING ENVIRONMENTAL
VALUES INTO THE CONSTITUTION**



3 PM to 5 PM

TECHNICAL SESSION

PAPER PRESENTATION

Day 2: May 30



10 AM to 12:30 PM

INAUGURAL CEREMONY



INAUGURATION **P RAJEEV**

(MINISTER FOR INDUSTRIES,
LAW & COIR,
GOVERNMENT OF KERALA)



CHIEF GUEST **JUSTICE K M JOSEPH**

(FORMER JUDGE,
SUPREME COURT OF INDIA)



KEYNOTE ADDRESS **ADV. MANOJ KUMAR N**

(STATE ATTORNEY,
GOVERNMENT OF KERALA)



2 PM to 3 PM

PLENARY SESSION 2

ADV. M R HARIRAJ

(SENIOR ADVOCATE,
HIGH COURT OF KERALA)



**TOPIC : FEDERALISM AND
SOCIAL JUSTICE**



3 PM to 5 PM

TECHNICAL SESSION

PAPER PRESENTATION

Day 3: May 31



10 AM to 11 AM

PLENARY SESSION 3



ADV. (DR.) THUSHARA JAMES

(SENIOR GOVERNMENT PLEADER,
GOVERNMENT OF KERALA)

**TOPIC : LAW, TECHNOLOGY AND
CONSTITUTIONAL GOVERNANCE**



11 AM to 1 PM

TECHNICAL SESSION

PAPER PRESENTATION



2 PM to 4 PM

PANEL DISCUSSION :



**JUSTICE BABU MATHEW
P JOSEPH**

(FORMER JUDGE, HIGH COURT OF
KERALA)



**PROF. (DR.) G MOHAN
GOPAL**

(FORMER DIRECTOR NATIONAL
JUDICIAL ACADEMY, FORMER DIRECTOR
NLSIU, BANGALORE)



PROF. (DR.) K C SUNNY

(FORMER VICE - CHANCELLOR NUALS)

**MODERATOR
MANU SEBASTIAN**

(MANAGING EDITOR, LIVE LAW)



**TOPIC : DEMOCRACY IN PERIL :
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